

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3558
ANSWERED ON:17.04.2008
QUOTA IN THE GOVERNMENT LOANS FOR MINORITIES
Pradhan Shri Dharmendra

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has taken a decision to reserve 15 percent in all kinds of Government loans and grants for making compulsory allocation for minorities;
- (b) if so, the details thereof; and
- (c) the provision for the same in the Eleventh five year plan?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (A.R. ANTULAY)

(a) to (c) There is no decision to reserve 15 percent of all kinds of government loans and grants for the minorities. However, it is proposed to step up priority sector lending to the minorities, by public sector banks, to 15 percent by 31st March, 2010, under the Prime Minister's New 15 Point Programme for the Welfare of Minorities.